

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-528
IB-1571/ND/2019

IN THE MATTER OF:

M/s. IndiaBulls Consumer finance Ltd

....Applicant

V/s

M/s. White Feather Hospitality Pvt. Ltd.

....Respondent

SECTION

U/s Sec.7 IBC

Order delivered on 28.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Shohit Chaudhry, Pankaj Agarwal , Advocate

For the Respondent

:

ORDER

None present on behalf of the appellant.

Appellant is directed to file the affidavit of service, in pursuance of the earlier order. List
on **04.03.2021**.

SD/-

(K.K. VOHRA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)